

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Crl.)

No(s).

6269/201

STATE OF UTTAR PRADESH THR. PRINCIPAL SECRETARY, HOME DEPARTMENT
Petitioner(s)

VERSUS

HOSHIYAR SINGH
(with appln. (s) for exemption from filing O.T.)

Respondent(s)

WITH
SLP(Crl) No. 6868/2015
(With (With appln.(s) for c/delay in refiling SLP and appln.(s) for
exemption from filing O.T. and Office Report)

Date : 16/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ardhendumauli Kumar Prasad, Adv.
Apoorv Kurup, Adv.

For Respondent(s)

Mr Mohit Singh, Adv.
Mr. Sudhir Naagar, Adv.UPON hearing the counsel the Court made the following
O R D E R

SLP(CRL.) NO.6269/2015

Counter affidavit has been filed.

SLP(CRL.) NO.6868/2015

effect service on respondent No.1 within two weeks time.
Notice thereafter be issued through the standing counsel.

Respondent no.2 is granted four weeks time for filing

Signature Not Verified

counter affidavit.

Digitally signed by

RASHI GUPTA

Date: 2016.08.17

17:20:24 IST

Reason:

List again on 24.10.2016.

(PAWAN DEV KOTWAL)
Registrar